

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. No. 140 of 2013 in DFR No. 646 of 2013

Dated : 30th April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

BSES Yamuna Power Ltd.

... Appellant (s)

Versus

**Central Electricity Regulatory Commission
& Ors.**

... Respondent (s)

Counsel for the Appellant(s):

Mr. Shardul S. Shroff

Counsel for the Respondent(s):

Mr. Alok Shankar for R.7

ORDER

**I.A. No. 140 of 2013
*(Appl. to condone the delay)***

Issue notice to the Respondents returnable on 28.05.2013.

Dasti service is permitted.

Post the matter on **28.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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